



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 1st September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 WP(C)/3229/2017	JAMINI BORA Versus THE STATE OF ASSAM and 4 ORS.	MR.S GOGOI	GA, ASSAM SC, FINANCE
2 WP(C)/5138/2017	MINTU RAY and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.M DEKA MR.S HOQUE MS.S N RENGMA	GA, ASSAM SC, AG MR. S K MEDHI (R-5)
3 WP(C)/5709/2017	LAKHI KANTA LAHAN Versus THE STATE OF ASSAM and 6 ORS.	MR.D KALITA MR.A K GUPTA MR.H J TAMULI MS.P BORTHAKUR	GA, ASSAM SC, AG MS.A VERMASC, Finance SC, SECONDARY EDUCATION
4 WP(C)/6960/2017	M/S. RANDHANIJAN MEEN SILPA SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM and 6 ORS.	MR.B K DAS MR.H P NEOG MR.H P GUWALA	GA, ASSAM SC, M A C
5 WP(C)/117/2021 CAVT. NO.08392/020,	RAM KRISHNA SINHA Versus THE STATE OF ASSAM AND 25 ORS	MR. N C DAS MS. M DEVI MR. A DEY MR. A DAS	MR. K N CHOUDHURY MR. N BHARALI MR. M DAS SC, WPT AND BC FOR CAVEATOR
6 WP(C)/1207/2021	ZESMINA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR G SAROWAR MR. N UDDIN MR. M ISLAM	GA, ASSAM
7 WP(C)/5966/2021	DR. NIRMALA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR D MAHANTA	SC, HIGHER EDU MR. K N CHOUDHURY (r-5) MR. U K NAIR MR. J PATOWARY (r-5) MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY N GAUTAM MS N NEWME
8 WP(C)/1948/2022	DIP JYOTI ROY Versus THE STATE OF ASSAM AND 5 ORS.	MR. R GOSWAMI MS. U BHATTACHARYYA	GA, ASSAM
9 WP(C)/3780/2022	BASUDEV DEURI Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA	SC, ELEM. EDU SC, FINANCE

10	WP(C)/5461/2022	KHIRUD BORUAH Versus THE UNION OF INDIA AND 5 ORS	MR. N BORAH MR H MAZUMDER	MR. A K DUTTA ASSTT.S.G.I.
11	WP(C)/7403/2022	JITENDRA NATH RAY Versus THE STATE OF ASSAM 5 ORS.	MR. A RAHMAN	GA, ASSAM MR. J AHMED (R-6) MR. P A AHMED (R-6) SC, SEC. EDU.
12	WP(C)/291/2023	RITA PAUL BANIK Versus THE STATE OF ASSAM AND 7 ORS	MR. A H M R CHOUDHURY	GA, ASSAM
13	WP(C)/2458/2023	DR. PRABODH CHANDRA GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS	MR. M BISWAS D TALUKDAR S K DAS	SC, HIGHER EDU SC, AG
14	WP(C)/2577/2023	AINUL HOQUE AND 20 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN	SC, P AND R.D. GA, ASSAM
15	WP(C)/3044/2023	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, FOREST SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 01/09/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. R P SINGH	10-08-2023	To	01-09-2023
5)	MR. D K SHARMA	26-08-2023	To	05-09-2023
6)	MR A W AMAN	22-08-2023	To	01-09-2023
7)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
8)	MR. B K DAS	01-09-2023	To	17-09-2023
9)	MS. P DAS	01-09-2023	To	17-09-2023
10)	MR. S B PRASAD	28-08-2023	To	10-09-2023
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13)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
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15)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
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18)	MRS. B GOGOI	31-08-2023	To	02-09-2023
19)	MR. Y S MANNAN	07-09-2023	To	08-09-2023
20)	MR P K KALITA	01-09-2023	To	20-09-2023
21)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
22)	MR. S CHETIA	07-09-2023	To	08-09-2023
23)	MS. T SOM	01-09-2023	To	01-09-2023
24)	MS. D GHOSH	01-09-2023	To	01-09-2023
25)	MR A KALITA	01-09-2023	To	01-09-2023



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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 WP(C)/7051/2015	DHARMESWAR HAZARIKA and 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MRR CHAKRABORTY MR.S P DAS MR.A DEKA	GA, ASSAM SC, FINANCE SC, PERSONNEL DEPT.
2 WP(C)/3287/2017	AKBAR ALI Versus THE STATE OF ASSAM and 6 ORS.	MR.J AHMED MR.R ISLAM MS.M BEGUM	GA, ASSAM
3 WP(C)/3880/2017	MEHJABIN KHABIR HAZARIKA Versus THE STATE OF ASSAM and 3 ORS.	MR.H RAHMAN MS.P P DUTTA MRS.S SULTANA	SC, SECONDARY EDUCATION
4 WP(C)/8411/2018	BIJIT RAJKHOWA Versus THE STATE OF WEST BENGAL AND 4 ORS.	MR. N N B CHOUDHURY MR. S BORTHAKUR MR. R SENSUA MR. D GOGOI MR. D RAJKHOWA	GA, ASSAM MS. P BHATTACHARYA
5 Crl.A./394/2019	ABDUL JABBAR MAZUMDER AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	DR. B AHMED MR. N HAQUE MR K UDDIN	PP, ASSAM
6 WP(C)/7035/2019	RAKESH SINGH Versus THE STATE OF ASSAM AND 5 ORS	MR. I ALAM MR. T SK MS. R R BORAH	SR GA, ASSAM
7 WP(C)/7157/2019	M/S. COASTAL PROJECTS LTD. Versus UNION OF INDIA AND 3 ORS.	MR A KALITA MR. R K BHATRA MR B CHOUDHURY MS R GANGAWAT MS M N KONYAK	ASSTT.S.G.I.
8 WP(C)/7580/2019	MANOJ KUMAR SAHU Versus THE STATE OF ASSAM AND 3 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	GA, ASSAM
9 WP(C)/2952/2021	RAKIBUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. A SARMA MS D DAS MR H KALITA	GA, ASSAM SC, AG SC, EXCISE DEPTT.
10 WP(C)/3255/2021	BIPASA SOMIM ALOM Versus THE UNION OF INDIA AND 6 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED	GA, ASSAM MRS. R DEVI MR. A GOYAL (R-7) MR. A CHOUDHURY (R-7) ASSTT.S.G.I.
11 WP(C)/3709/2022	SAIDUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. D M H R KHAN MR. N ISLAM MS. N GOSWAMI	GA, ASSAM SC, SEBA

12	Cont.Cas(C)/342/2023	DEBEN DAS Versus MAMATA HOJAI	R KR DAS MR. P P SUT	
13	Cont.Cas(C)/385/2023	SWARNA PRAVA BORDOLOI AND ANR Versus NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. C DAS	
14	WP(C)/397/2023 CAVT. NO.15312/022,	MONIR UDDIN AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM	GA, ASSAM MR. D A KAIYUM MR N SARMA (R-6) SC, SEC. EDU. FOR CAVEATOR
	WITH I.A.(Civil)/2165/2023 in WP(C)/397/2023	SAIFUL ISLAM, Versus MONIR UDDIN AND 7 ORS	MR N SARMA	GA, ASSAM SC, SEC. EDU.
15	WP(C)/3319/2023	DIMBESWAR SHARMA AND 6 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. J PATOWARY MR. D K BAIDYA MR. M S HUSSAIN	SC, HEALTH

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